

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

ALLAHABAD

Allahabad this the 14th day of July 2000.

C.C.A. NO. 117/1997 in Original Application No. 519 of 1994.

CORAM :- Hon. Mr. Justice R.R.K. Trivedi, Vice Chairman.

Hon. Mr. S. Dayal, Member(A).

Jogendra Singh son of Shri Jaleshwar Singh
p/o Barak No. 1426, Indian Institute Colony
Mughalsarai district Varanasi.

.....Applicant.

Counsel for the applicants:

Shri V.K. Srivastava.

V E R S U S

General Manager Eastern Railway Netaji Subhash Road, Calcutta.

1. Mr. J.K. Khali, Divisional Rail Manager, Eastern Railway, Mughalsarai, district Varanasi.
2. Mr. S.N. Singh, Senior Divisional Engineer, Eastern Railway, Mughalsarai.
3. Mr. Sunil Sharma, Senior Divisional personnel officer, Eastern Railway, Mughalsarai.

.....Respondents.

Counsel for the respondents:

Shri D.C. Saxena.

O R D E R

(By Hon. Mr. Justice R.R.K. Trivedi, Vice Chairman.)

Heard, learned counsel for the parties. It is not disputed that order of this court dated 26th Feb. 1997, in O.A.NO. 119/94 has been substantially complied with. The learned counsel for the applicant however, submitted about same delay in making payments and that have not been made. In our opinion no useful purpose shall be served in keeping this contempt petition pending, as order has been substantially complied with. The application is accordingly

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rejected, notice is discharged. The applicant may approach authorities for remaining grievances which shall be considered expeditiously.


Member (A)


Vice Chairman

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